NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT:	SHRI K.	ANANTHA	PADMAN	IABHA	SWAMY,	MEMBER-	JUDICIAL
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APPLICATION NUMBER

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PETITION NUMBER

: TCA/44/2017

NAME OF THE APPLICANT

: SAVIO INDIA LTD

UNDER SECTION

: 2(41)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G.V. and Associates

COMPANY SECRETARY
IN PRACTICE
REPRESENTING FOR
APPLICANT COMPANY

ORDER

Heard the counsel for the applicant. Order is reserved.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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